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J. Sahoo Vrs. UOI

O.A. No. 793 of 2012

Order dated: 17.07.2013

CORAM

**HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)**

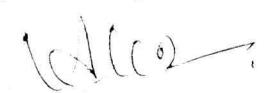
**HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)**

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Heard Mr. P.K.Padhi, Ld. Counsel appearing for the applicant, who by filing a memo wants to withdraw this O.A. Prayer is allowed.

Accordingly, the O.A. is disposed of being withdrawn.

  
MEMBER(Admn.)

  
MEMBER(Judl.)

RK